

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:142

ANSWERED ON:30.11.2009

EXPANSION OF NREGS

Basavaraj Shri Gangasandra Siddappa;Lagadapati Shri Rajagopal

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government proposes to expand the scope of National Rural Employment Guarantee Scheme (NREGS) to generate capital assets for their productive use;

(b) if so, the details thereof;

(c) whether the Government has chalked out any strategy to implement the scheme in the naxal affected States in a more meaningful way to bring the latter into the national mainstream; and

(d) if so, the details thereof along with the fresh directives issued to the all States/Union Territories including the naxal affected areas?

**Answer**

MINISTER OF RURAL DEVELOPMENT(DR. C. P. JOSHI)

(a) to (d): A statement is laid on the Table of the House.

Statement as given in reply to parts (a) to (d) of Lok Sabha Starred Question No. 142 for answer on 30.11.09

(a)&(b): The Government has extended the benefits of works on individual lands as stipulated in para 1(iv) of Schedule I of NREG Act to small and marginal farmers vide Notification dated 22.7.2009. Para 1(iv) of Schedule-I of the Act as amended from time to time reads as under:

‘Provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awaas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debit Relief Scheme, 2008.’

Further, construction of Bharat Nirman Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level has been included as a permissible activity in para 1 of Schedule I of the Act vide Notification dated 11.11.2009.

(c)&(d): Yes, Sir. Instructions dated 27.10.2009 have been issued to States for implementation of NREGA in a more meaningful way in Naxalite affected areas. The States have been instructed to intensify awareness generation campaign among rural households, issuance of job cards, implementing sufficient number of works and timely payment of wages. Details of the instruction are available at NREGA website [www.nrega.nic.in](http://www.nrega.nic.in).